



**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-404**

(IB)-264(PB)/2023

IA-3942/2023, IA-3316/2023, IA-3472/2023, IA-3481/2023, IA/3280/2023,  
IA/3277/2023, IA-2944/2023, IA/3254/2023, IA-3048/2023, IA-2850/2023

**IN THE MATTER OF:**

Go Airlines (India) Limited

**....Applicant**

**SECTION**

U/s 10 of IBC, 2016

**Order delivered on 04.10.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Maryloy Bilawala, Adv Pranaya Goyal,  
Adv Dhruv Khanna, Adv Sharleen Lobo, Adv Chiranjivi  
Sharma, Adv Apoorva Kaushik, Adv Priya Desai, Adv  
Vasu Gupta, Adv Udak Mathur, Adv Sakshi, Adv  
Nehal Gupta, Sr Adv Kevic Sethalvad, Adv Nimish  
Vakil, Adv Paiamit, Adv Bhawana Duhhon, Adv  
Anshul, Adv A Vats, Ms. Ameya Gokhale, Ms. Meghna  
Rajadhyaksha, Mr. Vaijayant Paliwal, Mr. Rishabh  
Jaisani, Mr. Nikhil Mathur, Mr. Harit Lakhani, Ms.  
Mehak Nayak, Mr. Ajay Kumar, Ms. Anchal Nanda,  
Mr. Hetram Bishnoi, Adv Anandhvenk Atramani, with  
Adv Saket Satapathy, Adv Anubhav Dutta, Adv Priyal  
Shah, Adv Akshita, Mr. Ravi Nath, Mr. Ankur  
Mahindro, Mr. Aditya Kapur, Mr. Rohan Taneja

For the Respondent :  
For the CoC : Ms. V Sahni  
For the RP : Adv Diwakar Maheshwari, Adv Pratiksha Mishra

**ORDER**

**(IB)-264(PB)/2023:-**

In this matter, there a large number of interim applications have been filed. In some of the IAs with regard to some of the prayers, orders were passed by this Bench. In respect of remaining prayers in some of those IAs, arguments



have been advanced before this Bench. However, in respect of some of the other IAs arguments have not been commenced before this Bench. Since the issue involved in most of the IAs are more or less similar, it would be appropriate that all the IAs are heard by the same Bench. Therefore, Registry is directed to place the matter before the Hon'ble President for giving direction in respect of composition of the Bench which will hear all the cases.

**Sd/-**  
**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**